

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/03/2019

O.A./260/688/2016

P LIMMA

M.A./260/213/2019

-V/S-

FOR WITHDRAWAL, ON MEMO

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:25

FOR APPLICANTS(S) Adv. : Mr. P.C. Chhinchani

FOR RESPONDENTS(S) Adv.: Mr. S. Behera, Mr. H.K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Applicant's counsel has filed M.A. No.213/19 for withdrawing the O.A. Respondents Counsels have no objection to that. M.A. is accordingly allowed and disposed of. In view of the above, the O.A. is disposed of being withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>